

Central Administrative Tribunal
Principal Bench, New Delhi

D.A. No. 1072/89

Date: 18.5.1992.

Suresh Chander Bhargava

...Petitioner

None

...For the petitioner

Versus

Union of India & Others

...Respondents

Shri A.K.Sikri

...Counsel for the
respondents

CORAM:

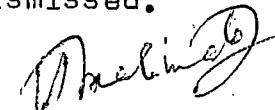
THE HON'BLE MR. JUSTICE V.S.MALIMATH, CHAIRMAN.

ORDER (ORAL)

None appears for the petitioner.

2. This case is fully covered by the judgment
rendered by the Tribunal in D.A.No.1722/1987.

dated 23.2.1990 by which the said Original Application
has been dismissed. Following the said decision,
this application is also dismissed.



(V.S.Malimath)
Chairman

pkk.